

INCOME TAX APPELLATE TRIBUNAL

3rd & 4th Floor, Prathishtha Bhavan,

101 Maharshi Karve Marg,

Mumbai -400 020.

NOTICE

- **The Cases fixed before Hon'ble Justice (Retd.) C V Bhadang, President in Court Room No 1 on 20.02.2026 (i.e. Friday) are adjourned to 27.02.2026.**

By order.

Jush

ASSISTANT REGISTRAR

Mumbai.

Date : 20.02.2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**List of applications for transfer of appeal through Physical / Virtual Mode for
Friday 20.02.2026 at 10:30 AM**

Court Room No. 1

Before Hon'ble Justice (Retd.) C V Bhadang, President

Visakhapatnam Bench

1	MA	43 to 46	Viz	2025	M/s. Vedmuthu Electricals (India) Pvt. Ltd. (Now Known as Goldmedal Electricals Pvt. Ltd.)
Arising out of ITA 34 to 38/Viz/2025					

Adj to 27.02.2026

Agra Bench

1	ITA	162	Agr	2018	Shri Sunil Kumar Srivastava
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Cisco Webex Platform

Meeting Number	26414952544
Password	2026

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Assistant Registrar